

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

**MA/310/00036/2019 & MA/310/00037/2019
in OA/310/00608/2018**

Dated Wednesday the 23rd day of January Two Thousand Nineteen

**CORAM : HON'BLE MR. R. RAMANUJAM, Member (A)
HON'BLE MR. P. MADHAVAN, Member (J)**

1. Union of India rep. by
The Chief of Postmaster General
Tamil Nadu Circle
Anna Salai, Chennai 600 002.

2. The Asst. Director (Rectt & Bldg) & CPIO
O/o The Chief of Postmaster General
Tamil Nadu Circle
Anna Salai, Chennai – 600 002.

3. The Postmaster General
Western Region (TN)
Coimbatore 641 002.

4. The Superintendent of Post Offices
Namakkal Division
Namakkal 637 001. ... Applicants/Respondents

By Advocate Mr. K. Rajendran

Vs

P. Karthikeyan
Old No. 3-69, New No. 3-91
Kudi Street
Anangur Post
Thannirpandalpalayam
Namakkal 637 304. ... Respondent/Applicant

By Advocate M/s R. Malaichamy

ORAL ORDER**(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))**

Heard.

2. This MA has been filed seeking extension of time to comply with the order of this Tribunal dt. 04.06.2018. Learned counsel for OA applicant has no objection to the same. Accordingly, MA for extension of time is allowed. Respondents are granted three months' time to comply with the order.

3. MA for condonation of delay stands allowed. Delay condoned.

(P. Madhavan)
Member(J)

(R. Ramanujam)
Member(A)

23.01.2019

SKSI